

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:846  
ANSWERED ON:03.12.1999  
SCHEME FOR THE DEVELOPMENT OF BACKWARD AREAS  
DINSHA J. PATEL

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether a centrally sponsored scheme was implemented for development of backward areas during the Eighth Plan period ;
- (b) if so , the achievements made during the above Plan period; and
- (c) the extent to which Gujarat is benefited from the scheme? -

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( DR. RAMAN SINGH )

(a) : During the Eighth Plan period two Centrally sponsored schemes for development of backward areas are: (1) Growth Centre Scheme. (2) Integrated Infrastructure Development Scheme. The Growth Centre Scheme envisages development of industrial infrastructure so as to enable the States to physically establish the growth centre and to attract industrial units to the industrially backward districts. The integrated infrastructure Development (IID) Scheme envisages to develop infrastructure facilities for small industries to facilitate location of industries in rural/ backward areas. These schemes have been carried over in to the IX th Five Year Plan period.

(b) and (c): Achievements: Growth Centre Scheme:

Total number of growth centres approved during the VIIIth Five Year Plan was 54 and total central assistance released was Rs.228.75 crores. Full amount of Central release was released towards 12 growth centres having regard to the progress achieved in the implementation of the growth centres. Three growth centres have been identified in Gujarat. These are Vagra (District Bharuch), Gandhidham (district Kutch) and Palanpur (District Banaskantha). Progress reported by the State Government of Gujarat in the implementation of their three growth centres under this Scheme as on 30.9.99 is as follows:- Vagra (District Bharuch ):- A total expenditure of Rs.4940 lakh has been incurred in this project with full central release of Rs.10 crore and balance incurred by the State. Industrial plot allotment has since commenced in this growth centre. In regard to Gandhidham (district Kutch) and Palanpur (District Banaskantha) centres the State is in the process of land acquisition. Central and State release of Rs.500 lakh have been granted to each of these State projects. Integrated Infrastructure Development Scheme (IID): Under the Scheme 47 projects are being implemented in various States. The developmental work in respect of 9 centres have almost completed and many units have been set up. Two centres have been approved in the State of Gujarat in :- (1) Vill. Miyani ( district Junagarh) where the Central Govt. has released Rs.92.50 lakh to the project. (2) Vill. Radhanpur ( district Banaskantha): GIDC has acquired the land and development work started. Projects under both the schemes are being implemented by the State Governments.